

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 320
CP-76/241- 242(ND)/2023

IN THE MATTER OF:

Rajendra Nath Bhel

.....APPLICANT/PETITIONER

Vs

Prem Nath Motors WorkShop P. Ltd. & Ors.

.....RESPONDENT

SECTION

U/s 241-242

Order delivered on 15.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Akshit Gupta, Advocate.

For the Respondent : Mr. Kunwar Arpit Paliwal for R-2.

HYBRID HEARING (PHYSICAL & VC)
ORDER

Two days further time granted as a last and final opportunity to the Petitioner to bring the proof and affidavit of service on record. The Respondents are directed to file reply affidavit within one week.

List the matter on **23.09.2024**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)